

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.




PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 251/16	TP 235/17	Hearing	391 / 394	Marlabs Innova-tions Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Sinchana M.R	Dec/RO	
2. SATI. P. JOHN SPT Cent	Admstr for Petn.	
3. K. Latha Parimala Vadano	DOL	

Counsel for petitioner is present. Smt. M.R. Sinchana, Standing Counsel appearing for ROC and RD is present. She requested some more time to file report/affidavit of ROC, Bangalore.

List it on 05.07.2017.

MEMBER (J)

MEMBER (T)